

राष्ट्रीयकृत बैंकों द्वारा विभिन्न व्यापारिक प्रतिष्ठानों से ली गयी ब्याज की विभिन्न करें

3321. श्री ईश्वर चौधरी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीयकृत बैंक विभिन्न वाणिज्यिक प्रतिष्ठानों से ऋण पर विभिन्न न्यूनतम दरों पर ब्याज वसूल करता है; और

(ख) यदि हाँ, तो उसका ब्याज क्या है ?

वित्त मंत्री (श्री एच० एम० पटेल) : (क) और (ख) बैंको द्वारा अपने घटकों से वसूल की जाने वाली ब्याज की दरें भारतीय रिजर्व बैंक द्वारा निर्दिष्ट की गई न्यूनतम व अधिकतम ब्याज दरों द्वारा प्रशासित होती हैं। बैंको को इस बात की अनुमति नहीं दी गई है कि वे न्यूनतम ब्याज दर के सिद्धान्त की भाँति से छूट पाये हुए कुछ विशिष्ट वर्गों के मामले को छोड़कर, अन्य मामलों में 12.5 प्रतिशत की न्यूनतम ब्याज दर से कम ब्याज की दर वसूल करें। इनमें अन्तर का मुख्य कारण, बैंको का लागत ढाँचा है जो प्रशासन लागत और उनके जमा और भ्रष्टियों के गठन के आधार पर अलग अलग बैंको में अलग अलग है।

Export of scarce Commodity

3322 SHRI RAJ KRISHNA DAWN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state

(a) whether it is a proclaimed policy of the Government that scarce commodity of our country will not be further exported;

(b) whether Government are aware of the fact that at present our country is suffering from shortage of cattle fodder (i.e. mustard oil cake),

(c) whether Government are still exporting cattle fodder (mustard oil cake) under the covering of classification with different percentage of oil contents; and

(d) if so, whether there is any inconsistency between the Government's proclaimed export policy and its execution?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Yes, Sir

(b) and (c). Cattle feed requirement comprises green fodder, dry fodder and concentrates. It is economic and useful to feed concentrates (oil cakes and brans etc.) only to the better type of milch animals. Our total production of oilcakes is about 5 million tonnes and more than the domestic demand of improved cattle. Our policy is to allow a controlled export of oilcakes, including mustard cakes, well within the surplus to domestic requirements

(d) No, Sir

Benami Depositors in Haryana Post Offices in 1973 and 1974

3323 SHRI KANWAR LAL GUPTA: Will the Minister of FINANCE be pleased to state

(a) has Government received any complaint about the heavy deposits of money in Haryana post offices during 1973 and 1974,

(b) if so, the total amount of deposits made during the period in the aforesaid post offices;

(c) has Government verified the genuineness of the deposits; and

(d) if so, what is the result thereof and in how many cases the Government has taken action against the benami depositors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) Yes, Sir.